NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.10.2022 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: **JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT**
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : **M/s. Southern Fuel Ltd**

MAIN PETITION NUMBER : **IBA/834/2020**

(IA/MA) APPLICATION NUMBERS

IA/959(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Ms. Pavithra Dayalan through video conferencing mode.

List the matter on **18.11.2022** for further hearing.

-Sd-

[SAMEER KAKAR]
MEMBER (TECHNICAL)

-Sd-

[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)

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